

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 3007
TO BE ANSWERED ON 19.03.2025**

Coal Production from Auctioned Coal Mines

3007. Shri Lumba Ram Chaudhary:
Shri Radheshyam Rathiya:
Shri Yogender Chandolia:
Shri Chhatrapal Singh Gangwar:
Smt. Himadri Singh:
Shri Dulu Mahato:
Shri Manoj Tiwari:
Shri Ravindra Shukla Alias Ravi Kishan:
Shri Gajendra Singh Patel:
Ms Kangna Ranaut:
Shri Janardan Mishra:
Dr. Rajesh Mishra:

Will the Minister of COAL be pleased to state:

- (a) whether the Ministry has set any targets for coal production from the auctioned mines and if so, the details thereof;
- (b) whether the Ministry has taken any steps to ensure environmental safety in the newly auctioned coal mines and if so, the details thereof;
- (c) whether the concerned undertakings have been directed to construct separate roads for coal transportation as coal is being produced on a large scale in Singrauli district but coal from the newly allotted blocks is being transported through rural roads resulting in accidents every-day and if so, the details thereof; and
- (d) whether the coal mines operating in Shahdol Parliamentary Constituency have been auctioned and if so, the details thereof?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

(a) Target for production of coal from auctioned coal mines is not set by Government. As per Coal Block/Mine Development and Production Agreement, executed with Project Proponent, the Project Proponent is required to ensure that coal production is done as specified in the approved Mining Plan.

(b) The allocatees of coal blocks are required to adhere to strict environmental regulations and sustainable mining practices as outlined in the agreements executed with coal block allocatees. These agreements include efficiency parameters that mandate allocatees to obtain all requisite

clearances (including Environment Clearance) from the respective Ministries/agencies prior to commencing operations in the allocated coal blocks. Environment Clearance from the Ministry of Environment, Forest and Climate Change (MoEF&CC) involves fulfilling all prescribed conditions and requirements set by the MoEF&CC and State Pollution Control Boards to ensure compliance with environmental standards.

(c) No such directions have been issued by Ministry of Coal in this regard.

(d) The detail of coal mines auctioned by Ministry of Coal in the Shahdol Parliamentary Constituency along with their current operational status is as below:

S.No.	NAME OF THE MINE	NAME OF THE ALLOCATTEE	DATE OF ALLOCATION/VESTING	CURRENT STATUS
1	Bicharpur	UltraTech Cement Ltd.	23.03.2015	Producing
2	Bikram	Birla Corp. Ltd.	10.02.2020	Non Operational
3	Sahapur West	Sarda Energy And Minerals Ltd.	03.03.2021	Non Operational
4	Urtan	JMS Mining Pvt. Ltd.	03.03.2021	Operational
5	Urtan North	JMS Mining Pvt. Ltd.	03.03.2021	Operational
6	Pathora East	Shri Bajrang Power and Ispat Ltd.	14.12.2023	Non Operational
7	Pathora West	Shri Bajrang Power and Ispat Ltd.	14.12.2023	Non Operational
8	Beheraband North Extn	Auro Coal Pvt. Ltd.	10.10.2022	Non Operational
9	Maiki North	Maiki South Mining Pvt. Ltd.	12.12.2022	Non Operational
10	Arjuni East	Ultratech Cement Ltd.	08.06.2023	Non Operational
11	Arjuni West	Ganga Khanij Pvt. Ltd.	08.06.2023	Non Operational
12	Marwatola – VI	JSW Cement Ltd.	08.06.2023	Non Operational
13	Marwatola – VII	Rama Cement Industries Pvt. Ltd.	08.06.2023	Non Operational
14	Lamatola	ACC Ltd.	01.08.2024	Non Operational
15	West of Shahdol (South)	JK Cements Ltd.	01.08.2024	Non Operational
16	Marwatola South	Mineware Advisors Pvt. Ltd.	04.02.2025	Non Operational
